

(ख) यदि हां, तो इसका ब्यौरा क्या है;

(ग) इस कार्य के कब तक प्रारम्भ कर दिए जाने की संभावना है तथा इस कार्य में कितना समय लगेगा;

(घ) इस कार्य में कितनी धनराशि व्यय होगी;

(ङ) आन्ध्र प्रदेश में इस समय छोटी और बड़ी लाइनों का ब्यौरा क्या है; और

(च) यदि उपर्युक्त भाग (क) का उत्तर "ना" हो, तो इसके क्या कारण हैं ?

रेल मंत्रालय में उप मंत्री (श्री अजय सिंह) : (क) जी नहीं ।

(ख) से (घ) प्रश्न नहीं उठता ।

(ङ) बड़ी लाइन-3374 कि. मी., मीटर लाइन-1610 कि. मी. ।

(च) अमान परिवर्तन परियोजनाओं के लिए संसाधनों की तंगी के कारण ।

#### Reservation for Backward Classes and Harijans in Armed Forces

3718. SHRIMATI VEENA VERMA :  
SHRI KAPIL VERMA :

Will the Minister of WELFARE be pleased to state :

(a) whether the provision for reservation for backward classes and Harijans are proposed to be extended to persons of these categories in armed forces;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN) : (a) to (c) There is no proposal under consideration of the Government to extend reservation for Other Backward Classes and Scheduled Castes and Scheduled Tribes in the Armed Forces.

#### Economic Freedom to Women

3719. SHRIMATI VEENA VERMA :  
SHRI KAPIL VERMA :

Will the Minister of WELFARE be pleased to state :

(a) whether in the view of social and economic backwardness of women and with a view to help them the achievement of economic freedom; whether Government propose to grant a certain percentage of women in the services; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SMT. USHA SINHA) : (a) and (b) The Department of Personnel and Training has under consideration a proposal to provide reservation for women in certain appropriate vocations/services in the Government.

#### Implementation of Bachawat Wage Board Recommendations

3720. SHRIMATI VEENA VERMA :  
SHRI KAPIL VERMAN :

Will the Minister of LABOUR be pleased to state :

(a) what is the number of newspapers establishment in the country, State-wise, which have not so far implemented the Bachawat Wage Board recommendation and also those which have implemented the same partly;

(b) what are the measures being taken to force the defaulters to implement the recommendations; and

(c) whether any penal measures are under Government's consideration in this regard; if so, what are the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN) : (a) A statement is enclosed. (See below).

(b) The State Governments are responsible for enforcement of the Bhachawat Wage Board's recommendations. All the State Governments have been addressed to enforce the implementation of these recommendations and take appropriate action against defaulters.